

**BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**




C.P. (I.B) No. 63/7/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2018**

Name of the Company: Phoenix ARC Pvt Ltd.
(Trustee of Phoenix Trust FY 14-9)
V/s.
Doshion Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CS Ashish Doshi	PCS	Applicant	
2.	SHASHVATA SHUKLA	ADVOCATE	RESPONDENT	
	S P Majmudar	Adv	Res	

ORDER

PCS Mr. Ashish Doshi is present for the applicant. Advocate Mr. Shashvata Shukla and Mr. S.P Majmudar are present for the respondent.

On the request of the Learned Lawyer of the respondent, the matter is adjourned in the presence of the Learned Lawyer of the petitioner.

List the matter on 18.02.2019


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 19th day of December, 2018


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL